## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 02 OF 2017 & IA NO. 911 OF 2017

Dated: 1<sup>st</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

TANGEDCO ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2

## **ORDER**

I.A. No. 911 of 2017 (Appl. for condonation of delay in filing rejoinder) is allowed and rejoinder is taken on record.

Pleadings are complete. List the matter for hearing on <u>30.01.2018</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd